23

## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 96/NCLT/AHM/2017 c.w. CA(CAA) No. 83/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2017

Name of the Company:

Accelaris Technologies Ltd.

Mejor Metfab and Equipment Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

1. Vaibhari Parith

Advocale

Petilioner

11

2

## **ORDER**

Learned Advocate Ms. Vaibhavi Parikh present for Petitioner.

Common representation of Regional director received.

Reply to representation of Regional Director filed.

Reply to representation of official liquidator filed.

Heard arguments of Learned Counsel for Petitioners.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 22nd day of September, 2017.